

NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 11-12-2015

| S r l . N o. | Crl. Appeal U/S 372 | Crl Appl | Govt Appeal | Crl. Revisi on U/S 482/40 7 etc. | Particular of Lower Court Case of both Columns 2 and 4 | Date of Hon'ble Court's order regarding connectio n |
|--|------------------------------------|-----------------|-------------------------|---|---|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | 522/2013 DB | | 1112/2011 DB | | ST No.106/2009 State Vs Sarafat U/S 304 IPC Bareilly | 16/10/12 |
| 2 | 4635/2014 DB | | 4960/2014 DB | | ST No.253/12 State Vs Kola Pandey @ Suvesh Pandey U/S 302, 506 IPC ST No. 254/2012 State Vs Kola Pandey @ Suvesh Pandey U/S 3/ 25 Arms Act ST No.255/2012 State Vs Santosh Dubey U/S 3/25 Arms Act ST No. 256/2012 State Vs Lavkush Mishra U/S 3/25 Arms Act Basti | 13/01/15 |
| 3 | 5544/2015 DB | | 4180/2012 DB | | ST No. 159/2009 State Vs Devendra U/S 147, 148, 149, 302 IPC & 3(2)(5) SC, ST Act Hathras | 19/02/14 |
| Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above. | | | | | | |

NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 11-12-2015

| S rl. N o. | CrI. Revision | Criminal Appl | Govt Appe al/Ap peal U/S 372 | CrI. U/S 482/407 etc. | Particular of Lower Court Case of both Column 2 and 3 | Date of Hon'ble Court's order regarding connection |
|--|--------------------------|--|---|--|--|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | 1436-88 | 2070-88 SJ 2104-88 SJ | | | ST No. 12/87 U/S 302/34 IPC State Vs Prabhunath & anr Ballia | 24/07/14 |
| 2 | 1428-98 | 1171-98 SJ | | | ST No. 62/91 U/S 147, 323/149, 324/149, 325/149 & 308 IPC State Vs Abdul Rauf & anr Sidharthnagar | 10/09/98 |
| Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 3 above. | | | | | | |